[English]

Rule 377 182

tural and educational centre for Deoria, Basti, Azamgarh and other neighbouring districts Gorakhpur is still industrially backward. Only a fertilizer factory could be set up there after Independence. A proposal to set up a railway coach factory in this region has been under consideration for a long time. Survey had been completed in Gorakhpur long ago. According to my information, the U.P. Government has made an offer to provide land and other facilities for the setting up of a coach factory in this district. A final decision has not so far been taken although this area is most suitable for the setting up of a coach factoory. The workers, the educated unemployed and the common man of Gorakhpur are having many apprehensions in this regard. I, Therefore, request the Central Government to take an early decision on the setting . up of a coach factory at Gorakhpur.

(iv) Need to Convene a meeting of Chief Ministers of Orrisa and Andhra Pradesh for clearing the Vamsadhra Project early.

SHRI V. SOBHANADREESWARA RAO (Vijayawada): Vamsadhara Project will be the life line for the people of the backward Srikakulam District in Andhra Pradesh. The Project report for Vamsadhara Stage II for Rs. 154.35 crores was sent to the Central Water Commission and Orissa Government during 1982-83. Late Sri Kedar Panday, the then Union Minister for Irrigation has held talks on 8-8-1982 at Visakhapatnam with the then Chief Minister of Andhra Pradesh and Irrigation Minister for Orissa Government. It was broadly agreed on the outstanding issues of submission and flood discharge etc. Officers of Andhra Pradesh Government held meeting at New Delhi on 10-1-1984 with Officers of Central Water Commission and Orissa Government. Later, Project site was inspected by them on 10th and 11th February, 1984. There is urgent need for convening a meeting of the Chief Ministers of Orissa and Andhra Pradesh by the Union Minister for irrigation and the Project report to be cleared by Central Water Commission.

So, I request the Government immidiately to take necessary steps in this regard.

(vil) Demand for restoring the earlier timings of the Network Programme over the television in deference to the circles of the people of Tamil Nadu

SHRI. N. SOUNDARARAJAN (Sivakashi): The net work programme on Doordarshan is now starting from 8.30 p.m. and goes right into 10.15 The network programme no differeent from the national programme. Some six months ago, the national programme also was advanced to 8.30 p.m. As this inhibited the telecasting of programm's in Tamil, there was a widespread agitation all over Tamil Nadu for the revocation of the order of the Information and Broadcasting Ministry. The Information and Broadcasting Mintstry headed to the desire of the people of Tamil Nadu and revoked that order. Now the people ofTamil Nadu are again upset over the change of timing of Networ programme. Language is very dear to the people; it is the sole force of people. Hence, the Central should Government restore the earlier timings of network programme and respect the wishes of the people of Tamil Nadu.

(viii) Need for taking steps for clearance of accumulated stocks of handloom cloth and redressal of grievances of the weavers.

SHRI N. DENNIS (Nagercoil): Handloom weavers are faced with serious problems due to the huge accumulation of handloom cloth without sale. Widespread suffering unemployment and poverty prevail among the handloom weavers due to the stockpiling of stock. Immediate steps have to be taken to remove this accumulated stock. This can be done by purchase of the same by Government. The sales could be effected through cooperative institu-Special rebate of 25 per cent ions. has to be sanctioned. Loans at the rate of 60 per cent of production has to be given to the Handloom Weavers Cooperative Societies. Specific reservation in favour of handloom has to be made by an enactment enabling produc-